IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-77-2020

The Chairman, School Managing Committee, Cortalim & Anr. ... Applicants

Versus

The Director of Education ... Respondent

Shri A.D. Bhobe, Advocate for the Applicants.

Shri V. Sardessai, Additional Government Advocate for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 31st July 2020

P.C. :

Notice on the respondents is said to await.

2. Post the matter on 07.08.2020.

DAMA SESHADRI NAIDU, J.

 \mathbf{NH}